

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 14080/2015

UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION & ANR. Appellant(s)

VERSUS

SMT. ARCHANA TIWARI & ORS.

Respondent(s)

Date : 02-05-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s) Ms. Garima Prashad, Adv.
Mr. Nishit Agrawal, AOR
Mr. Shadab Khan, Adv.
Ms. Kanishka Mittal, Adv.
Ms. Vanya Agrawal, Adv.
Ms. Nidhi Singh, Adv.
Ms. Aproov Joshi, Adv.

For Respondent(s) Mr. S. R. Setia, AOR

UPON hearing the counsel the Court made the following
O R D E R

An adjournment is sought on behalf of the
respondent(s) in order to make alternative arrangement.

Hence, list the matter on 18.07.2024.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR